High Court of Judicature at Allahabad Computer Centre

Office Memorandum

No.ICC/CMP/3/ 2015

Dated 22.01.2015

Original Receipts of the Lenovo E-4430 Laptops of the following Judicial Officers collected by the representatives authorised by the respective District Courts/ Departments (in case of Judicial Officers on deputation) have not reached Allahabad High Court till date.

<u>Bahraich</u>

Laptops collected from JTRI, Lucknow on October 9-10, 2014- 20 Pending Original Receipts- 2

1.	Nutan Kumari	Bahraich	Civil Judge, Junior Division
2.	Sita Ram Nigam	Bahraich	Addl. District & Sessions Judge

Bareilly

Laptops collected from New Delhi on September 27, 2014-45

Pending Original Receipts- 1				
3.	Sanjay Mishra	Bareilly	Civil Judge, Senior Division	

Jalaun at Orai

Laptops collected from JTRI, Lucknow on October 9-10, 2014– **17** Pending Original Receipts- **17**

Chang			
4.	Vinod Kumar Yadav	Jalaun at Orai	District & Sessions Judge
5.	Mukesh Kumar Singhal	Jalaun at Orai	Addl. District & Sessions Judge
6.	Sunil Kumar Mishra	Jalaun at Orai	Addl. District & Sessions Judge
7.	Rakesh Dhar Dubey	Jalaun at Orai	Addl. District & Sessions Judge
8.	Sanjay Kumar	Jalaun at Orai	Addl. District & Sessions Judge
9.	Anil Kumar Upadhyay	Jalaun at Orai	Addl. District & Sessions Judge
10.	Ram Achal Yadav	Jalaun at Orai	Addl. District & Sessions Judge
11.	Manoj Kumar Shukla	Jalaun at Orai	Addl. District & Sessions Judge
12.	Mukteshwar Prasad-II	Jalaun at Orai	Addl. District & Sessions Judge
13.	Ifraque Ahmad	Jalaun at Orai	Civil Judge, Senior Division
14.	Viveka Nand Sharan Tripathi	Jalaun at Orai	Civil Judge, Senior Division
15.	Hirdesh Kumar	Jalaun at Orai	Civil Judge, Junior Division
16.	Neeraj Kushwaha	Jalaun at Orai	Civil Judge, Junior Division
17.	Piyush Verma	Jalaun at Orai	Civil Judge, Junior Division
18.	Parvind Kumar	Jalaun- Jalaun at Orai	Civil Judge, Junior Division
19.	Mahesh Kumar	Kalpi-Jalaun at Orai	Civil Judge, Junior Division
20.	Rajeev Kumar Singh	Konch- Jalaun at Orai	Civil Judge, Junior Division

Laptops collected from JTRI, Lucknow on October 9-10, 2014 – 117 Pending Original Receipts- 35 21

Chum			
21	Mahboob Ali	Lucknow	Director Inst. of Judl. Training & Research Lucknow
22	Shashi Mauli Tiwari	Lucknow	Addl. District & Sessions Judge
23	Neel Kuntha Sahay	Lucknow	Addl. District & Sessions Judge
24	Ravi Kant	Lucknow	Civil Judge, Senior Division
25	Mohammad Firoz	Lucknow	Civil Judge, Junior Division
26	Shraddha Tiwari	Lucknow	Civil Judge, Junior Division
27	Ram Manohar Narain Mishra	Addl. Director, IJTR, Lucknow.	Addl. District & Sessions Judge
28	Pushpender Singh	Dy. Director, JTRI, Lucknow.	Civil Judge, Senior Division
29	Shivani Jaiswal	Dy. Director, JTRI, Lucknow	Civil Judge, Senior Division
30	Pankaj Jaiswal	Dy. Director, JTRI, Lucknow	Civil Judge, Senior Division
31	Humayun Rasheed Khan	Dy. Director, JTRI, Lucknow	Civil Judge, Senior Division
32	Raghvendra Kumar	Member Secretary, UP State Legal Service Authority, Lucknow	District & Sessions Judge
33	Pradeep Kumar Srivastava	OSD, State Legal Service Authority, Lucknow	Addl. District & Sessions Judge
34	Tej Pratap Tiwari	Secretary, U.P. State Legal Services Authority, Lucknow	Addl. District & Sessions Judge
35	Rajiv Maheshwaram	Dy. Secty., State Legal Services Authority, Lucknow	Civil Judge, Senior Division
36	Rajesh Pati Tripathi	Dy. Secty., UP State Legal Services Authority, Lucknow	Civil Judge, Senior Division
37	Shashi Kant Pandey	Principal Secretary Judicial & L.R., Govt. of UP, Lucknow	District & Sessions Judge
38	Shamsher Bahadur Singh	Principal Secy. Legal & Parliament Affairs, Govt. of UP, Lucknow	District & Sessions Judge
39	Badam Singh	Special Secretary and Addl L.R., Govt. of UP, Lucknow	Addl. District & Sessions Judge
40	Anil Kumar Ojha	Spl. Secty. & Addl. L.R. (Jud), Government of U.P., Lucknow	Addl. District & Sessions Judge
41	Ghan Shyam Pathak	Spl. Secty. & Addl. L.R. (Jud), Government of U.P., Lucknow	Addl. District & Sessions Judge
42	Piyush Chandra Srivastava	Spl. Secty. & Addl. L.R. (Jud), Government of U.P., Lucknow	Addl. District & Sessions Judge
43	Chandra Mauli Shukla	Spl. Secty. & Addl. L.R. (Jud/ Legis), Government of U.P., Lucknow	Addl. District & Sessions Judge
44	Santosh Kumar Vishwakarma	Spl. Secty. & Addl. L.R. (Jud/ Legis), Government of U.P., Lucknow	Addl. District & Sessions Judge
45	Abdul Shahid	Spl. Secty. & Addl. L.R. (Jud/Ligis), Government of U.P., Lucknow	Addl. District & Sessions Judge
46	Ashok Kumar Bhardwaj	Spl. Secty. & Addl. L.R. (Sansdiya	Addl. District & Sessions Judge
	-	-	-

		Karya), Government of U.P., Lucknow
47	Durg Narain Singh	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow
48	Jai Prakash Singh-II	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow
49	Manohar Lal	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow
50	Tanvir Ahmad	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow
51	Amar Jeet Tripathi	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow
52	Israr Ahmad	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow
53	Mushir Ahmad Abbasi	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow
54	Surendra Pal Singh	Spl. Secty. & Addl. L.R., Addl. District & Sessions Judge Government of U.P., Lucknow Addl. District & Sessions Judge
55	Shyam Shanker(Upadhyay)	Legal Advisor to Governor, Governor's Secretariat, Lucknow Addl. District & Sessions Judge

<u>Mainpuri</u>

Laptops collected from New Delhi on 27.09.2014- 21

Pending Original Receipts- 1

56	Surendra Singh-I	Mainpuri	Addl. District & Sessions Judge

Muzaffarnagar

Laptops collected from New Delhi on 27.09.2014 – 32

Pending Original Receipts- 1

57	Sanjay Kumar-I	Muzaffarnagar	Addl. District & Sessions Judge
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Ramabai Nagar/ Kanpur Dehat Laptops collected from JTRI, Lucknow on 09.10.2014 – 26 Pending Original Receipts- 26

58	Ravindra Nath Mishra-II	Ramabai Nagar/ Kanpur Dehat	District & Sessions Judge
59	Ved Prakash Verma	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
60	Mahendra Pal Singh	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
61	Ram Sulin Singh	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
62	Dr. Ashok Kumar Singh-IV	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
63	Sant Ram	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
64	Mukesh Mishra	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
65	Mahmood Ahmad Khan	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
66	Syed Fariduddin Ashraf	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
67	Ram Naresh Maurya	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
68	Santosh Kumar Pandey	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
69	Naveen Srivastava	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge

70	Rakesh Kumar Shukla	Ramabai Nagar/ Kanpur Dehat	Addl. District & Sessions Judge
71	Mohinder Kumar	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Senior Division
72	Rajesh Kumar-IV	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Senior Division
73	Nupur	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Senior Division
74	Rajat Sinha	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Senior Division
75	Manjula Sircar	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Senior Division
76	Gulab Singh-II	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Senior Division
77	Suneeta Sharma	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Junior Division
78	Madhur Avasthy	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Junior Division
79	Hari Prasad	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Junior Division
80	Satyendra Singh	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Junior Division
81	Vayu Nandan Mishra	Ramabai Nagar/ Kanpur Dehat	Civil Judge, Junior Division
82	Amit Kumar Tiwari	Bhognipur-Ramabai Nagar/ Kanpur Dehat	Civil Judge, Junior Division
83	Bhartendra Singh	Ghatampur-Ramabai Nagar/ Kanpur Dehat	Civil Judge, Junior Division

Sant Kabirnagar at Khalilabad Laptops collected from Allahabad High Court on Oct.10, 2014– 6 Pending Original Receipts- 6				
84	Syed Mohd. Haseeb	Sant Kabirnagar at Khalilabad	District & Sessions Judge	
85	Rajesh Kumar-I	Sant Kabirnagar at Khalilabad	Addl. District & Sessions Judge	
86	Prashant Mishra	Sant Kabirnagar at Khalilabad	Addl. District & Sessions Judge	
87	Basant Kumar Jatav	Sant Kabirnagar at Khalilabad	Civil Judge, Senior Division	
88	Sheo Chand	Sant Kabirnagar at Khalilabad	Civil Judge, Senior Division	
89	Ashutosh	Sant Kabirnagar at Khalilabad	Civil Judge, Junior Division	

<u>Unnao</u>

Laptops collected from JTRI, Lucknow on Oct.9-10, 2014– 25 Pending Original Receipts- 25

Pendin	nding Original Receipts- 25		
90	Sheo Kumar Singh-I	Unnao	District & Sessions Judge
91	Mohd. Rizwanul Haque	Unnao	Addl. District & Sessions Judge
92	Jai Singh Pundir	Unnao	Addl. District & Sessions Judge
93	Kumud Pal	Unnao	Addl. District & Sessions Judge
94	Mohd. Ibrahim	Unnao	Addl. District & Sessions Judge
95	Suresh Chandra Mishra	Unnao	Addl. District & Sessions Judge
96	Ramayan Sharma	Unnao	Addl. District & Sessions Judge
97	Jagdish Prasad-IV	Unnao	Addl. District & Sessions Judge
98	Surendra Singh-II	Unnao	Addl. District & Sessions Judge
99	Ram Karan-I	Unnao	Addl. District & Sessions Judge
100	Pramod Kumar Srivastava-II	Unnao	Addl. District & Sessions Judge
101	Anil Kumar-VI	Unnao	Civil Judge, Senior Division
102	Kushal Pal	Unnao	Civil Judge, Senior Division

103	Parul Srivastava	Unnao	Civil Judge, Senior Division
104	Dinesh Kumar Chaurasiya	Unnao	Civil Judge, Senior Division
105	Shikha Srivastava	Unnao	Civil Judge, Senior Division
106	Shailendra Nigam	Unnao	Civil Judge, Senior Division
107	Vinay Kumar Singh	Unnao	Civil Judge, Senior Division
108	Prem Prakash Jaiswal	Unnao	Civil Judge, Junior Division
109	Shailendra Yadav	Unnao	Civil Judge, Junior Division
110	Harendra Nath	Unnao	Civil Judge, Junior Division
111	Satyendra Prakash Pandey	Unnao	Civil Judge, Junior Division
112	Ajay Vikram Singh	Unnao	Civil Judge, Junior Division
113	Prem Prakash	Unnao	Civil Judge, Junior Division
114	Rajesh Kumar Mishra	Purva-Unnao	Civil Judge, Junior Division

Officers on Deputation outside the State

Laptops collected from Allahabad High Court- 2 Pending Original Receipts- 2

115	Sanjiv Pandey	Registrar, Central Admin. Tribunal, Chandigarh	Addl. District & Sessions Judge
116	Shabistan Aquil	Dy. Director (Law), Competition Comm. Of India, New Delhi	Civil Judge, Senior Division

District Judge(s)/ Judicial Officers concerned are requested to send the **original receipts** of the Laptops in pursuance of the prior instructions issued with regard to distribution of the Laptops vide letter nos. ICC/CMP/93 /2014 dated 24.09.2014 for New Delhi collection Centre, ICC/CMP/97/2014 dated 07.10.2014 for Allahabad collection Centre and ICC/CMP/98 /2014 dated 07.10.2014 for JTRI collection Centre, so as to reach Allahabad High Court **within a week**.

Laptops which could not be distributed to the officers being transferred to other place or any other reason be also sent back to the Allahabad High Court **within a week** to reconcile the stock and put up before higher authorities.

(D.K. Dwivedi) System Manager High Court, Allahabad 22.01.2015